

**November 23, 2022**

**PUBLIC NOTICE**

**Non Accessibility of the Refund Portal**

1. The Justice (Retd.) R. M. Lodha Committee, vide Public Notice dated October 31, 2022, has provided facility for investors/applicants with claims upto Rs. 15,000/-, whose claim applications were found deficient, to make good the deficiencies, if any, by logging in on the Refund Portal <https://www.sebipaclrefund.co.in> and resubmit the applications for further processing. The facility has been made available from November 01, 2022 to January 31, 2023.
2. However, due to technical issues, the Refund Portal will not be accessible for re-submission for 5 days.

Nodal Officer-cum-Secretary,  
Justice (Retd.) R. M. Lodha Committee  
(In the matter of PACL Ltd.)